TO BE PUBLISHED IN PART II SECTION 3(ii) OF THE GAZETTE OF INDIA

GOVERNMENT OF INDIA MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)

New Delhi, the 274 Warch, 1989.

NOT IF ICATION INCOME TAX

No. 328 (F.No.203/42/89-ITA.II): In continuation of this Office Notification No. 7243 (F.No.203/221/86-ITA.II) dated 10-4-87 it is hereby notified for general information that the Institution mentioned below has been approved by Department of Scientific & Industrial Research, New Delhi, the Prescribed Authority for the purposes of clause (111) of sub-section (1) of Section 35(Thirty Five/One/Three) of the Income-tax Act, 1961 read with rule 6 of the Income-tax following conditions:-

- i) That Institute of Company Secretaries, New Delhi will maintain a separate account of the sums received by it for scientific research.
- returns of its scientific research activities to the Prescribed Authority for every financial year in such forms as may be laid down and intimated to them for this purpose by 31st May each year.
- Prescribed Authority by 30th June each year a copy of their audited annual accounts showing their income and expenditure and Balance Sheet showing its assets the Central Board of Direct Taxes, New Delhi, DGIT of Income-tax.
- Board of Direct Taxes, Ministry of Finance

 Department of Revenue), New Delhi and DGIT(Exemption)

 Calcutta before the expiry of the approval for further expiry of approval are liable to be rejected.

INSTITUTION / ASSOCIATION

Institute of Company Secretaries, New Delhi.

This Notification is effective for a period from to **31-3-89.**

(Nishi Nair) Under Secretary to the Government of India.

Copy forwarded to:-

- All Chief Commissioners of Income-tax.
- All Commissioners of Income-tax (2 copies).
- Director of Inspection(Inv.)/(Sp.Inv.)/IT&Audit/RS&PR/Vigilance/Intelligence/Recovery/Survey/P&PR, New Delhi.
- Inspection Division(CBDT), Mayur Bhavan, New Delhi. 5.
- O.S.D.(Legal), 4th floor, Super Bazar Building, Connaugh Circus, New Delhi. 6.
- Directorate of O & M Services (Income-tax), Aiwan-e-Ghamata Sundri Lane, New Delhi.
- The Secretary, Department of Scientific & Industrial Research, Technology Bhavan, New Mehrauli Road, New Telhi
- The Joint Secretary & Legal Adviser, Ministry of Law, Shastri Bhavan, New Delhi.
- The Comptroller & Auditor General of India, New Felhi.
- 10. Bulletin Section of D.I. (P&P), 2nd floor, Hans Ehavan,
- 11. Directors General (Income-tax Exemption), Calcutta and other Directors General of Income-tax.
- 12. The Executive Director, Institute of Company Secretaries, ICSI Mouse, 22 Institutional Area, Lodhi Road, New Delhi-110 003.

(Nishi Nair) Under Secretary to the Government of India.